

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 241 of 2018

Dated : 27th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Gujarat Urja Vikas Nigam Limited

...Appellant(s)

Vs.

M/s. Adani Power (Mundra) Limited & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Tanya Saree
Mr. Poorva Saigal

Counsel for the Respondent(s) : Mr. Amit Kapur
Ms. Aparajita Upadhyay
Ms. Abiha Zaidi for R-1

ORDER

List the matter for hearing on **14.11.2019**.

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**